

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3050/2020

This the 26th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Bilal Ahmad Khan, Age 25 yrs, S/o Mohd. Younis Khan R/o Jaggerpora Kupwara and 15 others.

.....Applicants

(Advocate:- Mr. Bhat Fayaz-**Not Present**)

Versus

1. State of J&K, through Commr/Secretary to Govt. Health & Medical Education Department, Civil Sectt, SrinagarJammu and 03 others.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)

O R D E R
[ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 02.02.2021 and 16.02.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e. 26.02.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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